

MCRC-24081-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

1

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR ON THE 30th OF JULY, 2025

MISC. CRIMINAL CASE No. 24081 of 2025

MANGALSINGH Versus UNION OF INDIA

A

Appearance:

Mr. Balkrishna Royal, counsel for the applicant.

Mr. Manoj Kumar Soni, counsel for the non-applicant/Union of India.

ORDER

At the outset, counsel for the applicant prays for withdrawal of the bail application.

Prayer is allowed.

Accordingly, the same is dismissed as withdrawn.

Certified copy as per Rules.

(SUBODH ABHYANKAR) JUDGE

Arun/-